

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 239 of 2014

Dated : 26th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Gangdari Hydro Power Pvt. Ltd. & Anr. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Avinash Menon

Counsel for the Respondent(s) ; Ms. Meghana Aggarwal
Mr. Matrugupta Mishra for R-1
Ms. Mandakini Ghosh for R-2

ORDER

The learned Counsel for the Respondents seek some time to file the reply.
Reply should be filed on or before 17/12/14 after serving copy on the other side.

Post the matter on **13/01/2015.** In the meantime, rejoinder, if any be filed
after serving copy on the other side.

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

JS/SH